NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/213/KOB/2024 in IBA/23/KOB/2019
SECTION	REG. 15 (1) (b) IBBI
NAME OF PARTIES	VINOD P V (LIQUIDATOR) IN THE MATTER OF DEWA PROJECTS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	VINOD P V
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 May 2024

O R D E R

IA(IBC)/213/KOB/2024 in IBA/23/KOB/2019

This is an IA bearing No. 213/KOB/2024 filed by the Liquidator of M/s. Dewa Projects Private Limited under Regulation 15(1)(b) of the IBBI (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016 for placing on record the 10th Progress report (fourth quarter of 2023-24).

Learned Liquidator, Mr. Vinod P V appears physically and brought our attention to page 90 of the present application wherein the Independent Auditor's Report, which covers the period from 01.04.2023 to 31.03.2024 is enclosed. The said Audit Report along with the 10th quarterly Progress report are discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/213/KOB/2024 is **allowed and disposed of.** No order is called for.

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T. KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**